

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).27500/2012

STATE OF U.P.& ANR.

Petitioner(s)

VERSUS

TEJ PAL CHAUHAN

Respondent(s)

(With prayer for interim relief and office report)

Date: 26/11/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anuvrat Sharma,Adv.

For Respondent(s)

Ms.Savitri Pandey,adv.
Dr. (Mrs.) Vipin Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

The sole respondent has filed counter affidavit. No further
steps. Hence, list the matter before the Hon'ble Court as per rules.

		(Sunil Thomas)	
		Registrar	

SB